

51

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 03/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla  
V/s.  
M/s. Tata Motors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

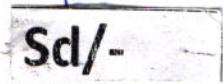
ORDER

Company Appeal 03/58,59/NCLT/MB/MAH/2015

None present. List this matter on 14.2.2018.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)